# GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

## **UNSTARRED QUESTION NO.2553**

# TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2017 **PURCHASE OF DEFENCE EQUIPMENT**

#### 2553. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has signed contracts to purchase large scale defence equipment from foreign countries during the last three years;
- (b) if so, the details thereof including the amount and period of contracts;
- (c) whether during the last three years there has been a drop in the purchase of defence purchases from abroad; and
- (d) if so, the details thereof and the reasons therefor?

## A N S W E R

MINISTER OF STATE

(DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

रारायमं ी

(डा. स्भाष भामरे)

(a) to (d): Government is pursuing initiatives to achieve higher levels of indigenisation and self reliance in the defence sector by harnessing the capabilities of the public and private sector industries in the country. These measures include according priority and preference to procurement from Indian vendors and liberalization of the licensing regime.

During the last three financial years, 94 contracts involving Rs. 82,979.70 crore have been signed with Indian vendors for capital procurement of defence equipment.

During the same period, 56 contracts involving Rs. 53, 684.32 Crore have been signed with foreign vendors for capital procurement of defence equipment.

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